

Title: Demanded clarification regarding findings of the forensic Report on the Godhra incident.

MR. SPEAKER: Now I am going to take up 'Zero Hour'.

SHRI PRAKASH YASHWANT AMBEDKAR (AKOLA): Sir, there is a very disturbing news that has appeared in the Press, that is, regarding the burning of the train at Godhra. This House was rocked and this House had also expressed its anguish over the death of the people who were burnt in the train. At that time it was suggested through video and audio media that this was an act of Muslim community, by some Muslim individuals and there was a backlash. It has now been established and it is part of the court case which has been filed in the Ahmedabad Court. A report of the Forensic Science Laboratory discounts the possibility of a mob throwing inflammable liquid from outside and then setting the coach on fire. Investigations by the Ahmedabad-based Forensic Science Laboratory have shown that almost 60 litres of inflammable material had been poured inside the compartment before it was set on fire.

A report of the Forensic Science Laboratory has now been placed as a part of the charge-sheet filed in the Godhra case. It has been stated both inside and outside the House that it was part of the work of the ISI. Later on it was expressed by no less than the Prime Minister in the Goa meeting that had Godhra not taken place, there would not have been backlash. This House would like to know this. There are four investigation agencies which have given the report. One report which has come is of the railway police force. It concurs with the report of the Forensic Department.

The other report is of the IB, which also confirms this report. Then again, the RAW has conducted an inquiry and the fourth inquiry is of the local police.

In order to clear the doubt that has been created, the impression in the mind of the common man that the Godhra incident is the creation of a few Muslim individuals needs to be corrected. If this is to be corrected, the reports of these investigating agencies need to be placed on the floor of the House. ...*(Interruptions)*

MR. SPEAKER: Shri Prakash Ambedkar, this is 'Zero Hour'; you cannot give a long speech.

...*(Interruptions)*

SHRI PRAKASH YASHWANT AMBEDKAR : If this forensic laboratory report is going to be referred to by the Inquiry Commission, the Prime Minister and others should inform this House what led them to say that it was the handiwork of the ISI. The House needs a clarification and I hope, hon. Speaker, Sir, that you would direct the Government to give a clarification on this issue.